

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 18 of 2019

In the matter of:

Godrej & Boyce Manufacturing Co. Ltd.

.....Appellant

Vs

Competition Commission of India & Ors.

.....Respondents

Present:

For Appellant: - Rishabh Junega, Advocate

For Respondents: -None

ORDER

05.03.2020- The Fixed Deposit Receipt has expired, Let the Fixed Deposit Receipt be renewed for another period of six months from the date of maturity.

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Justice Venugopal M.)
Member (Judicial)**

**(V. P. Singh)
Member (Technical)**